

**D&V Law Chambers**

A-312/314, Ansal Chamber-1, Bhikaji Cama Place, New Delhi-110066

Mobile: +91 98188 95165

E-mail: [home@dvlawchambers.com](mailto:home@dvlawchambers.com)

- **Current requirement:** A position as Litigation Counsel (1) is available at the Chamber. Applications are invited from lawyers who have a **minimum 4 years** of litigation/ trial experience before courts of Delhi/NCR. Please note that applications from advocates who do not meet this minimum requirement shall not be considered.

Applicant should exuberate a pleasant personality, confidence and good command over Hindi and English (spoken & written). Applicant should have sufficient drafting skills and would be expected to carry out research/drafting as well as handle matters independently with directional supervision. He/she will also be expected to appear before various judicial/ quasi-judicial authorities.

- **Expected Remuneration:** As per industry standards [subject to qualifications, experience & skills].

- **Location:** New Delhi

- **Profile:**

- ❖ **D&V Law Chambers** was setup by Varun Shankar, who is a graduate from the **University Law College, Bangalore University** and holds an LL.M from the **University of Cambridge**.

- ❖ The practice area primarily revolves around energy laws and litigations connected therewith (civil/ criminal/ regulatory). The practice also handles a variety of other issues relating to civil, contractual and commercial disputes, corporate affairs, intellectual property rights and their protection, consumer welfare and corporate responsibility, real estate and tenancy disputes, arbitrations, criminal offences and prosecutions and matrimonial/ family disputes.

- ❖ The practice is closely associated with **Mr. Durgesh Shankar** [a former Member, Central Board of Direct Taxes] and advises on issues relating to tax (domestic and international), India market penetration, incorporations, strategic long-term planning, etc.

- ❖ The Chamber is handling a variety of advisory assignments. While our litigation engagements spread across various states, it is predominantly before the district and trial courts in Delhi, the Delhi High Court and Supreme Court of India. The Chamber also represents client interests before various quasi-judicial/ departmental authorities.

- Interested applicants may send their resume/ profile to Varun Shankar at [home@dvlawchambers.com](mailto:home@dvlawchambers.com) by **15.03.2019**.